

**RAJASTHAN HIGH COURT, JODHPUR**

**ORDER**

No.Estt(RJS)/35/2026

Date: 17.03.2026

WHEREAS, Preliminary Enquiry in six different cases, where serious allegations are being enquired, in order to prevent Shri Rajendra Sahu, an officer in District Judge Cadre, presently posted as Additional District & Sessions Judge, Bhinmal, from influencing, is required to be placed under suspension.

NOW, THEREFORE, Hon'ble the Acting Chief Justice, in exercise of the powers conferred by Rule 13 of the Rajasthan Civil Services (Classification, Control and Appeal) Rules, 1958 read with Full Court Resolution dated October 30, 1971 hereby places said Shri Rajendra Sahu under suspension with immediate effect.

During the period of suspension, Shri Rajendra Sahu, Additional District & Sessions Judge, Bhinmal shall be paid subsistence allowance as per Rules, and his headquarters during the period of suspension will be in Rajasthan High Court at Jodhpur.

BY ORDER

  
REGISTRAR GENERAL

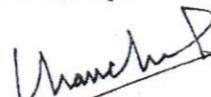
No.R/V/JD/PE/01/2026/60

Date: 17.03.2026

Copy forwarded to the following through e-mail for information and necessary action:-

1. the Secretary to the Law Minister, Govt. of Rajasthan, Jaipur.
2. the Principal Secretary to the Govt., Law Department-cum-Legal Remembrance, Rajasthan, Jaipur.
3. the Secretary to the Govt. of Rajasthan, GAD(Gr.2), Jaipur
4. the Secretary, Lokayukta Sachivalaya, Jaipur.
5. the Accountant General, Rajasthan, Jaipur.
6. the Registrar (Vig.)/(Admn.)/(Rules)/(Class.-I & II), Raj. High Court, Jodhpur
7. the Registrar-cum-Principal Secretary to Hon'ble the Acting Chief Justice, Raj. High Court Bench, Jaipur.
8. the Registrar (Admn.), Raj. High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur Bench through P.S., Member Secretary, Raj. State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. The District & Sessions Judge, Jalore.
10. Shri Rajendra Sahu, presently posted as Additional District & Sessions Judge, Bhinmal with the direction to report immediately before Registrar General, Rajasthan High Court at Jodhpur and not to leave the Jodhpur headquarter without obtaining prior permission of the Registrar General, Rajasthan High Court, Jodhpur .
11. the Director, Raj. State Judicial Academy, Jodhpur.
12. Treasury Officer, Jalore /Jodhpur.
13. P.S. to Hon'ble Judges at Jodhpur.
14. In-charge, Computer Cell , Raj. High Court, Jodhpur / Jaipur Bench, Jaipur.

Personal files/all administrative  
sections/Leave Clerk/  
Jr. Accountant of RJS Section

  
REGISTRAR GENERAL